NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, C'HENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/97 & 98/CAA/2017

NAME OF THE TRANSFEROR

: SHAL TRANS PVT LTD

NAME OF THE TRANSFERRE

: SEA HAWK LINES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. A. NARA MARA

ORDER

Counsel for both the parties present and submitted their arguments. Heard. **Order is reserved.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)